## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/138/2016

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20

others

UNDER SECTION

: 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. NAVELD KUMAR MURTIN FOR K. KANAS AMY 2. AM1. Spridhanson

Convoid for Roper I

## ORDER

Shri Navin Kumar Murthi, representing senior counsel for petitioner present. Shri A M Sridharan, counsel for R1 present. Counsel for R2 to R5, R7 to R15, R17 to R21 called absent. No representation. R16 is Registrar of Companies and is a formal party. Counsel for R1 filed counter and served a copy of the same to the other side. Counsel for petitioner sought time to file rejoinder. Time extended at request. Put up on 06.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)